## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3349 ANSWERED ON:19.08.2004 HOUSING SCHEME FOR HAVERI DISTRICT IN KARNATAKA Channappa Shri Kunnur Manjunath

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to implement housing scheme in Haveri district in Karnataka;
- (b) if so, the details thereof;
- (c) whether the Union Government has any proposal to grant financial assistance under 'special category' to this district;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefore?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

(a)&(b) Indira Awaas Yojana is being implemented in all the districts of Karnataka including Haveri district. During the current financial year, an amount of Rs. 286.20 lakhs has been allocated as central share to Haveri District under Indira Awaas Yojana for construction of houses. An amount of Rs. 143.10 lakhs has already been released to the district as 1st instalment.

(c) to (e) No Sir. There is no provision to provide `special category` status to any district under Indira Awaas Yojana.